

**Stampede at Allahabad railway station**

114. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of persons died and injured during stampede at Allahabad railway station on 10th February, 2013;

(b) the details of the ex-gratia announced and paid to the kin of victims;

(c) whether Government has enquired into the reasons for stampede and has fixed responsibility in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) 37 persons died and 42 were injured in the unfortunate and tragic incident at Allahabad railway station on 10th February, 2013.

(b) On humanitarian consideration the Hon'ble Prime Minister announced an ex-gratia payment of Rs.2 lakh for the next of the kin of the people who lost their lives and Rs.50,000 for those who sustained injuries. In addition, the Ministry of Railways announced an ex-gratia payment of Rs.1,00,000/- to the next kin of the people who died in the incident and Rs.50,000/- and Rs.25,000/- to those who sustained grievous and simple injuries, respectively. An amount of about Rs.9.18 lakhs has already been disbursed to the affected families/people and arrangements have been made to ensure disbursement of the balance amount after completing the necessary formalities.

(c) to (e) Ministry of Railways have constituted a three member Committee to enquire into the reason(s) for the incidence.

**Passenger fare hike**

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SHRI ALOK TIWARI:

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SHRI ARVIND KUMAR SINGH:

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